

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

CORAM:

85/441/ND/2018

PRESENT: MS. DEEPA KRISHAN  
HON'BLE MEMBER(T)

MS. INA MALHOTRA  
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
28.05.2018

NAME OF THE COMPANY: M/s. Inmarsat India Private Limited

SECTION OF THE COMPANIES ACT: 441

| S.NO. | NAME | DESIGNATION | REPRESENTATION | SIGNATURE |
|-------|------|-------------|----------------|-----------|
|-------|------|-------------|----------------|-----------|


Present:

None

**ORDER**

In the interest of justice, adjourned to 13<sup>th</sup> June, 2018.

  
(Deepa Krishan)  
Member (T)

  
(Ina Malhotra)  
Member (J)